I am told, the new nawabs of the South-Eastern Railway are very much fascinated about retaining the historical association with the said house. I have no quarrel with the present nawabs of Oudh of S. E. Railway. At least, the offices of the Chief Commercial Superintendent Office and the Railway Public Service Commission could be shifted by stages. That will go a long way in assuaging the frayed tempers of the people of Orissa. I hope, the hon. Minister will do justice to the humble plea that I have made on the floor of the House in this regard.

Then, about the Cuttack-Paradip railway link which lies within my constituency, the hon. Minister held out a promise that it will be completed by December, 1972. The hon. Minister knows that it is not even going to be completed by December, 1974. The pace of the work is so slow, the implementation of the programmes is so tardy, that unless some special steps are taken, the Cuttack-Paradip link is not going to be completed within the stipulated time.

Further, on this railway, the local people are not given any preference in employment. I have received a number of telegrams and communications which I will forward to the Railway Minister for his kind consideration. The local people are not being given any preference. So far as the existing employment policy is concerned, other conditions being equal, the local people are to be given preference. But even though all other conditions are equal, the local people are not being given any preference in matters of employment. This has created a lot of heart-burning.

About the construction of a new railway between Jakhpura and Bansh pauri, the hon. Railway Minister had promised that the construction of this railway line could be taken up as soon as the economic feesibility report was available. The economic feasibility report was made available to him and, after the Orissa Mining Corporation promised to give him the siding, the hon. Minister turned round to say that unless the Malanagtoli deposits are investigated, its potential is explored, the decision on this railway line could not be taken. This is how a raw treatment is being meted out to a State which is called an under developed State. For developing an under-developed area, the railways is the most important infra-structure. I would urge upon the hon. Minister to consider all these aspects, not in a spirit of political jingoism, not in a spirit of political passions and prejudices. but to go by objective factors.

SHRI B. S. MURTHY (Amalapuram): Mr. Deputy-Speaker, Sir, I congratulate Mr. Hanumanthaiya. In many respects, he has the qualities of the original Hanumanthaiya of whom we read in Ramayana....

MR. DEPUTY SPEAKER : Now, you continue your speech on Monday. We take up the private Member's Business now.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

FOURTEENTH REPORT

SHRI AMARNATH VIDYA-LANKAR (Chandigarh) 1 beg to move :

"That this House do agree with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th May, 1972."

MR DEPUTY SPEAKER : The question is :

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[Mr. Deputy Speaker]

"That this House do agree with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th May, 1972,"

The motion was adopted.

15 31 hrs

RESOLUTION re · NATIONALI-SATION OF LEADING INDUSTRIAL HOUSES—Conid.

MR DEPUTY SPEAKER: We will now take up further discussion of the Resolution moved by Shri H N Mukerjee on 5th May, 1972 for which 21 hours were allotted We have already taken one hour and the balance is 11 hours

Shri Satpal Kapoor to continue his speech

भी सतपाल कपूर (पटियाखा) : डिपुटो स्पीकर साहब, मैं इस रेजोल्यूशन की भावना से पूरी तरह इत्तिफा़क करता हूँ, उस से पूरी तरह एग्री करता हूँ।

हमारे यहा कुछ लोग कहते हैं कि पहले प्रोडक्शन बढ़ाया जाये, इंडस्ट्रियल ग्रोमय को तेज किया जाये, उस के बाद उस को नैशनलाइज करना ग्रौर डिस्ट्रिब्यूट करना हमारे झरुत्यार मे होगा ग्रौर हम जब चाहे बब उस को नैशनलाइज ग्रौर डिस्ट्रिब्यूट कर सकेंगे। मैं इस थ्योरी से इत्तिफाक नही करता हू। मैं उन लोगो मे बे नही है, जो यह सममते हैं कि पहले बिड़ला, टाटा, साहूजन वग्रह बड़े-बड़े सानोपनी हाउसिज देश मे कारखाने खड़े कर लें, इस देश के लोगो को लूट से ग्रौर फिर सरकार जब चाहे तब उन को नैशनलाइज कर लेगी। 15.31 hrs.

[SHRI K. N. TIWARY in the Chair.]

पिछले कुछ सालो मे देश में मानोपलीज् बढ़ रही हैं। हण मानोपलीज् को कवं करने के लिए मानोपलीज् बिल साये, सेकिन उस सिलसिले मे बहुत कुछ नही हुझा । बल्कि यह हुझा कि मानोपलीज् कमोशन ने मानोपली हाउसिज़ को वे लाइसेंख दे दिये, जो कि बे चाहते ये । पिछले तीन चार सालो मे हमारे यहा किसी भी मानोपली हाउस को किसी लाइसेंस के लिए मायूस नही होना पडा--- हा, छस के लिए एफटं जंसर करनी पडी ।

इस वक्त मानोपलीज कमीशन मे ऐसे लोग बैठे हैं ---मैं किसी की चर्चा नही करना चाहता---, जिनका ग्रपना विश्वास मानो-पलीज को कवं करने मे नही है। उन का ग्रपना विश्वास यह है कि ग्रगर कोई विष मानोपली हाउस ग्रपना प्राडक्शन बढ़ाना चाहिए, ग्रगर कोई एक्सपेंशन की स्कीम ले कर ग्राता है, तो उस पर एतराज नही करना चाहिए, ग्रगर कोई एक्सपेंशन की स्कीम ले कर ग्राता है, तो उस की मदद करनी चाहिए। ग्राज का मानोपलीज कमीशन मानोपलोज़ को कवं करने के बजाये उन को एनकरेज कर रहा है।

मैं मिनिस्टर साहब से मुतालिबा करना चाहना हूँ कि मानोपलीज कमीशन को दोबारा बनाया जाये, उस को रीकास्टीट्यूट किया जाये। उस मे ऐसे लोग होने चाहिए, जिन की कनविक्शन, इरादा, नीयत भौर भावना यह हो कि मानोपलीज् को कवं करना है। पिछला तजुर्बा यह बताता है कि इस वस्त मानोपलीज् कमीशन मे जो लोन बैठे हैं, वे मानोपलीज् को एनकरेज करने वाले है।

इमारे यहां जो टैरिफ कमीशन बना हमा है, भगर कोई बिच सालोपवी हाउस